

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 3228  
TO BE ANSWERED ON 09.08.2023**

**Selling of Stake in Coal India Limited**

**3228. DR. PON GAUTHAM SIGAMANI:**

**Will the Minister of COAL be pleased to state:**

- (a) whether it is a fact that the Government has taken a decision to sell upto 3 percent stake in Coal India Limited, if so, the details thereof;
- (b) whether it is also a fact that 1.5 percent stake will be offloaded through the offer for sale route and the remaining 1.5 percent will be a green shoe option for selling in case of over subscription;
- (c) whether the disinvestment in Coal India Limited will be reviewed further once the planned sale of 3 percent is offloaded; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a to d):** The Cabinet Committee of Economic Affairs in its meeting held on 18.11.2015, had approved disinvestment of 10% paid-up equity capital in Coal India Limited out of Government of India shareholding through the method of Offer for Sale (OFS) through Stock Exchange. Out of the 10% paid-up equity approved for disinvestment, in the first Tranche, 3.19% of the paid-up equity was divested by Government with the approval of Alternative Mechanism through the OFS route on 01.11.2018. In the second Tranche, Government of India divested 3% (base offer size of 1.5%+1.5% Green Shoe Option) of paid-up equity with the approval of Alternative Mechanism through the OFS route on 02.06.2023.

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